(₹ in crore)

| Scheme | 2016-17 | 2017-18 | 2018-19 |
|--------|---------|---------|---------|
| RIDF   | 850.56  | 904.52  | 937.70  |
| LTIF   | 1723.58 | 1959.26 | 3293.88 |
| NIDA   | -       | -       | 568.00  |
| Total  | 2574.14 | 2863.78 | 4799.58 |

## Status of mahanadi tribunal on inter-State water dispute

1546. DR. SASMIT PATRA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) the present status of the progress made by Mahanadi Tribunal in resolving the inter-State water dispute relating to Mahanadi river between Odisha and Chhattisgarh;
- (b) the role of Government in this matter and the views placed by it before the Tribunal;
- (c) the reasons for the delay in coming to a final decision for the resolution of this dispute by the Tribunal; and
- (d) whether the Central Government is providing full support to the Mahanadi Tribunal for facilitating its activities?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (d) The Central Government has constituted Mahanadi Water Disputes Tribunal on 12.03.2018 for adjudication of water dispute regarding inter-State river Mahanadi, and the reference of the water dispute requested by Government of Odisha has been made by the Central Government to the Tribunal in April, 2018. Hearing before the tribunal is going on.

## Setting up NWM for water conservation

1547. SHRI RIPUN BORA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has set up National Water Mission towards water conservation, augmentation and preservation of water in the country;
  - (b) if so, the details thereof; and